

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
EXCISE APPEAL BRANCH

Appeal No. E/961 /2006 - EX[DB]

Date 07/05/2010

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
CHEMICON PRIVATE LTD.

NO.239,3RD MAIN, MAHALADSHMIPURAM LAYOUT,
BANGALORE
650086

CHEMICON PRIVATE LTD.

C.C.E. KANPUR

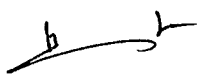
Appellant

Vs

Respondent

2010 EX[DB] dated 30-4-10

I am directed to transmit herewith a certified copy of Final order No. 239/
passed by the Tribunal under Section 35-C(1) of Central Excises Act, 1944


Assistant Registrar
(Excise Appeal Branch)

Copy to :

1. Respondent

C.C.E. KANPUR

117/7, SARVODAYA NAGAR, KANPUR 208005.

2. Adv. / Consult SH. C.R. PANDIT, ADV.,
207, MEENAKSHI APPARTMENTS
15, RANGA RAO ROAD, SHANKAR
PURAM, BANGALORE

3 C.D.R

~~4 J.C.D.R.~~

5 Bar association, CESTAT, New Delhi

6 Director Publications, Customs, Excise. I.P. Estate, New Delhi

7 M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi - 3

8 Company Law Institute of India Pvt Ltd., No.2(Old No. 36), Vaithyaram Street, T. Nagar, Chennai -17

9 M/s. Deeparchie Publications, M-93, Marg. 46, Saket, New Delhi 110017

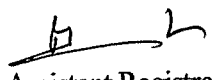
10 Taxmann Allied Service Pvt Ltd., 59/32, New Rohtak Road, New Delhi - 110005

11 Easy Service Tax Online Dot Com Pvt.Ltd.407A,Iscon Mall,Above Star India Bazar,Satellite Road,Ahmedabad-15

12 LAWCRUX Advisors Pvt Ltd, LAW House,1-8,Sector - 10, Faridabad 121003 (Haryana)

13 Office Copy

14 Guard file


Assistant Registrar
(Excise Appeal Branch)

15. Tax India Online.Com (P) Ltd.

Unit No.1, 2nd Floor, Vasant Arcade, Nelson Mandela Road,
Vasant Kunj, New Delhi-70

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.II, R.K. PURAM, NEW DELHI-110066.
BENCH-DB

Excise Appeal No.E/961/2006-Ex. Br.

[Arising out of Order-in-Appeal No.370-CE/APPL/KNP/05 dated 20.12.2005 passed by the Commissioner (Appeals) Kanpur].

Date of Hearing:28.4.2010
Date of Decision: 28.4.2010

For approval and signature:

Hon'ble Dr.Chittaranjan Satapathy, Technical Member
Hon'ble Mr.D.N.Panda, Judicial Member

1	Whether Press Reporters may be allowed to see the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982?	Yes
2	Whether it should be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not?	Yes
3	Whether Their Lordships wish to see the fair copy of the Order?	Seen
4	Whether Order is to be circulated to the Departmental authorities?	Yes

Chemicon Private Ltd.

...Appellant

Vs.

Commissioner of Central Excise, Kanpur

... Respondent

Present for the Appellant :None

Present for the Respondent :Shri.Mahesh Rastogi, DR

Coram:Hon'ble Dr.Chittaranjan Satapathy, Technical Member
Hon'ble Mr.D.N.Panda, Judicial Member

Final ORDER NO. 239/10-Ex DATED:28.4.2010

PER: Dr.Chittaranjan Satapathy

Heard Id. DR. None is present on behalf of the appellant.

There is also no adjournment request from the appellants. It

appears that the appellants are not interested in pursuing their appeal.

2. In the result, appeal is dismissed for non-prosecution.

(Pronounced in the Open Court)

(DR.CHITTARANJAN SATAPATHY)
TECHNICAL MEMBER

(D.N.PANDA)
JUDICIAL MEMBER

Anita